

(b) Yes, Sir. 1543 tractors were supplied by M/s. HMT without hydraulics to the State Agro Industries Corporations. The State-wise break-up is given below:—

Himachal Pradesh	20
Andhra Pradesh	28
Bihar	84
Chandigarh	35
Gujarat	14
Haryana	299
Jammu & Kashmir	5
Maharashtra	7
Madhya Pradesh	126
Delhi	100
Punjab	341
Rajasthan	76
Karnataka	133
Uttar Pradesh	275
TOTAL	1,543

The hydraulics have since been supplied and fitted on all these tractors.

(c) No, Sir. Technical assistance was provided by the collaborators to enable indigenous manufacture of hydraulics.

Production of Tractors in HMT

5131. SHRI G. NARASIMHA REDDY: Will the Minister of INDUSTRY be pleased to state:

(a) the total investment made in HMT Pinjore so far and the rate of return for each year during the last 3 years in break-up figures;

(b) the number of tractors produced in each year upto 31-3-1977 as against installed capacity; and the reason for under-utilisation of the capacity in different years; and

(c) the proposed measures for improving the performance of this unit alongwith the improvement of quality of tractors?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) The total investment made by HMT in tractor division at Pinjore as on 31-3-77 is Rs. 1196 lakhs. The rate of return during the last three years has been as under:—

Year	Rate of Return
1974-75	22%
1975-76	4%
1976-77	Accounts not yet finalised.

(b) The required information is given hereunder:

Year	Production	Installed Capacity
1974-75	6,800 nos.	8,000 nos.
1975-76	7,000 nos.	8,000 nos.
1976-77	4,500 nos.	8,000 nos.

The under-utilisation of capacity is partly due to improvement in availability of tractors manufactured by other units in this range and partly due to delay in the supply of hydraulics from indigenous sources.

(c) Steps have been taken to establish indigenous sources for manufacture and supply of hydraulics. The manufacture of critical components like elements of hydraulic housing has been established at Pinjore. The production is being diversified to include manufacture of tractors in the higher HP range. Steps have also been taken for establishing R&D facilities.

Effect of Shortage of Sheet Capacitors on Rural Electrification in Karnataka

5132. SHRI G. Y. KRISHNAN: Will the Minister of ENERGY be pleased to state whether there is a shortage of sheet capacitors in Karnataka thereby impeding the tempo of rural electrification?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): The reference in the question apparently is to "Shunt Capacitors". The tempo of rural electrification in Karnataka is not impeded due to shortage of Shunt Capacitors.

Utilisation of Capacity in Small Paper Plants

5133. SHRI G. Y. KRISHNAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the small scale paper producing plants are being run according to their installed capacity;

(b) if not, the reasons therefor; and

(c) the steps Government have taken to ensure the capacity utilisation of the plants?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). The capacity utilisation of the small paper mills has been about 60 per cent. only during 1976, as against an overall capacity utilisation

of about 80 per cent in the paper industry. The main reasons for this are:

(i) reported lack of demand

(ii) competition from the large paper mills

(iii) power shortage

(iv) uneconomic cost of production.

(c) As regards power shortage, the Central Government have impressed upon the concerned State Governments/State Electricity Boards the need to ensure un-interrupted supply of power to the paper industry both generally and in specific cases.

In order to enable the small paper mills to compete successfully with large mills and to improve their economic viability, substantial excise concessions have been announced during the current year's budget. The capacity utilisation of the small paper mills is expected to increase on account of the demand situation, which is showing signs of improvement.

Civil Rights Commission

5134. SHRI D. B. CHANDRE GOWDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Central Government have decided to appoint a Civil Rights Commission to protect the interests of the Scheduled Castes and Scheduled Tribes and other minorities but the proposed Commission cannot protect the rights of some of these groups because they had not been properly identified as yet;

(b) whether some States have also identified the backward classes; and

(c) if so, the names of such States and the criteria Government have adopted in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) A decision to set up a Civil Rights Commission to ensure that the